GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA STARRED QUESTION NO. 124 ANSWERED ON TUESDAY, THE 2ND DECEMBER, 2014

MONITORING OF CSR ACTIVITIES

QUESTION

*124. SHRI. KALPATARU DAS:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether Government is considering to have a Regulatory and Monitoring Authority to regulate and monitor Corporate Social Responsibility (CSR) activities by different Public Sector Undertakings (PSUs)/Companies; and
- (b) if not, whether Government will consider to have one such authority?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS

(SHRI ARUN JAITLEY)

(a) and (b): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF RAJYA SABHA STARRED QUESTION NO. 124 FOR 02ND DECEMBER, 2014 REGARDING MONITORING OF CSR ACTIVITIES.

(a) and (b): Government has taken a decision, in principle, to constitute a High Level Committee to suggest measures for proper assessment and progress of Corporate Social Responsibility (CSR) initiatives by Companies including Government Companies. The Terms of Reference (ToR) and composition of the proposed Committee are being finalised.
